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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.80/92

Date of Order: 25.8.1992

BETWEEN:

A.Sreerama Murthy

... Applicant.

A N D

The General Manager,  
South Central Railway,  
Secunderabad.

... Respondent.

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Counsel for the Applicant

... Mr.K.Sudhakara Reddy

Counsel for the Respondents

... Mr.V.Bhimanna, <sup>S.C. M.</sup>

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CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

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(Order of the Single Member Bench delivered by  
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.).)

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T. C. M

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This is an application filed under Section 19 of the Administrative Tribunals Act to direct the respondents to grant increment raising his pay from Rs.1130 to Rs.1150 in the grade of Rs.950 to 1500 due on 1.8.1987 and also to fix the pension of the applicant by taking the above increment into account and to pay the arrears and pass such other order or orders as may deem fit and proper in the circumstances of the case.

Counter is filed today by the respondents.

We have heard Mr.K.Sudhakar Reddy, Advocate for the applicant and Mr.V.Bhimanna, Standing Counsel for the respondents.

From the counter of the respondents it is evident that all the prayers of the applicant had been complied with by the respondents. So nothing survives for consideration by this Tribunal. In view of this position OA is becomes infructuous and is dismissed as infructuous, leaving the parties to bear their own costs.

T - Chandrasekhara Reddy  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

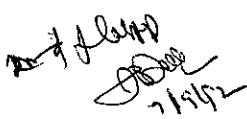
Dated: 25th August, 1992

(Dictated in the Open Court)  Deputy Registrar (J)

To

1. The General Manager, S.C.Rly, Secunderabad.
2. One copy to Mr.K.Sudhakar Reddy, Advocate CAT.Hyd.
3. One copy to Mr.V.Bhimanna, SC for Rlys, CAT.Hyd.
4. One spare copy.

pvm

 20  
25/8/92

TYPED BY

2 COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 25-8-1992 ✓

ORDER / JUDGMENT

R.A./C.A./M.A. No.

O.A. No. 80/92 ✓

T.A. No. (W.P. No. )

Admitted and interim directions  
issued

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered / Rejected

No orders as to costs.

pvm.

